

**DECLARATION OF ASSETS AND LIABILITIES BY SRI IZHAR AHMAD, MLA**

I Dr. Izhar Ahmad S/o Late Haji Abdus Subhan Aged 49 years Resident of Village -Balua, P.O. Afzala Via Biroul, Dist. Darbhanga, Bihar give herein below the details of the Assets (Immovable, Movable Bank Balance) etc.

(1) Details of PAN and Status of Filing of Income Tax return :

S.No.	Names	Permanenet Account Number (PAN)	The financial year for which the last Income-Tax return has been filed	Total Income shown in Income Tax Return (in Rupees)
1	Self	ADKPA8818K	2010-11	3,60,885/-

A. Details of movable assets :

S.No.	Description	Self	Spouse	Dependent 1	Dependent 2
(i)	Cash in hand	Rs 10,000 /=-	2000		
(ii)	Details of Deposits in Bank accounts, Saving Accounts),  State Bank of India State Bank of Bikaner Bihar Awami Co op Bank	Rs 882 /=- Rs 19257/- Rs 2848/-	X	X	X
(iii)	Investment in Bonds, IDBI Bond	Rs 200000/-	X	X	X
(iv)	Investment in Insurance Policies LIC sum Assured	Rs 46,000/-	X	X	X
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	X	X	X
(vi)	Motor Vehicles/Aircrafts/ Yachts/ Ships (details				

	of make, Registration No. etc. Year of Purchase and amount) Motor Vehicle(Details of make, etc.) Bolero Jeep-Model 2005 Reg.No. BRIC-0786  Scorpio jeep-Model 2012 Reg.No	Rs 6,00,000/=	X	X	X
		Rs 10,00,000/=s			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)  Gold Ornaments - Tolas, Silver	Nil	Rs- 52,000/=	X	X
(viii)	Any other assets such as value of Claims / interest Old TV, Fridge & A.C. Computer Rifle 315 bore Double barrel gun Revolver	25000/=	X	X	X
		15000/=			
		35000/=			
		40000/=			
		125000/=			
(ix)	Gross Total Value	21,18,97/=	54000/=		

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Details of Immovable Assets :

S.No.	Description	Self	Spouse	Depent-1	Dependent 2
(i)	<b>Agricultural Land</b>				
	Location(s)	Biroul Darbhanga	X	X	X
	Area (Total measurement in Acres)	3 Bigha 13 dhur	x	x	X
	Approximate Current market value	Rs 5,28,000/=	x	x	X
(ii)	<b><u>Non-Agricultural Land</u></b>				
	Location(s)	Biroul Darbhanga	x	x	X
	Area (Total measurement in sq.ft.)	4 Katha 8 Dhur			
	Approximate Current market value	17,75,000/=			
(iii)	<b><u>Commercial Buildings</u></b> (including apartments) -Location(s) -Survey number(s)	Nil			
(iv)	Residential Buildings (Including apartments) -Location(s) -Survey number(s)	At Patna 1. Plot No. 642 Area 2052 sq.ft. Purchased land for Rs. 1,25,000/= and constructed house for Rs 9,26,000/=			
		2. Flat-No-2 Grand Apartmt Fraser Road. Purchased for Rs 4,25,000/=			
		At Delhi M/1 No.-3911-12 Purchased for Rs. 5,50,000/=			
	<b>Others (such as interest in property)</b>	Nil			
(v)	<b>Total of Current Market Value of (i) to (v) above</b>	43,29,000/=			
(vi)					



(6) Details of liabilities/ dues to public financial institutions and government:-

S.No.	Description	Self	Spouse	Dependent- I	Dependent- 2
(i)	Loan or dues to bank/Financial <b>Institution(s)</b> Name of Bank or FI Amount outstanding Nature of loan	Govt of Bihar. Finance depart. Rs 6,00,000/= for purchase of Vehicle.	X	x	X
	Loan or dues to any individuals/Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Mr R.Danish Rs 2,00,000/= Unsecured Loan	X		
	Any other liability	Nil			
	Grand Total of liabilities	8,00,000/	X		
(ii)	Government Dues :				
	Dues to departments dealing with government accommodation	Nil	X		
	Dues to departments dealing with supply of water	Nil	X		
	Dues to department dealing with supply of electricity	Nil	X		
	Dues to departments dealing with supply of telephones / mobiles	Nil	X		
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil			
	Income Tax Dues	Nil			
	Wealth Tax dues	Nil			
	Service Tax Dues	Nil			
	Municipal/Property Tax Dues	Nil			
	Sales Tax Dues	Nil			
	Any other dues	Nil			
	Grand total of all Govt. dues	Nil			

*Handwritten signature in green ink.*